

namely MOR originating in or exported from China PR a duty of USD 770/MT has been imposed upto 27th July, 2017 and on Certain Rubber Chemical MBTS originating in or exported from Peoples Republic of China a duty of USD 0.23/KG has been imposed up to 19th October, 2017.

Objectives of NEIIPP, 2007

1441. SHRIMATI RANEE NARAH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the primary objectives of the North East Industrial and Investment Promotion Policy (NEIIPP), 2007;

(b) the present status of the North East Industrial and Investment Promotion Policy (NEIIPP), 2007;

(c) the State-wise total number of industrial units registered during 2007-08 to February, 2013 under NEIIPP, 2007;

(d) the State-wise total investment in crores during 2007-08 to February, 2013 under NEIIPP, 2007; and

(e) the State-wise total employment generated during 2007-08 to February, 2013, under North East Industrial and Investment Promotion Policy (NEIIPP), 2007?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Primary Objective of the North East Industrial and Investment Promotion Policy (NEIIPP), 2007 is to promote investment and industrialization in the States of North Eastern Region (NER).

(b) NEIIPP, 2007 was revised *w.e.f.* 22.11.2016 and the revised Policy would be operational till 31.03.2017.

(c) to (e) As reported by State Governments of North Eastern Region, State-wise total number of Industrial Units established, investment made and employment generated since inception of the NEIIPP, 2007 *i.e.* from 01.04.2007 to 2012-13 are as under:

State	No. of units established	Investment (₹ in crore)	Employment generated (no.)
1	2	3	4
Arunachal Pradesh	481	297.20	11957
Assam	9375	1809.82	73285
Manipur	697	1118.62	7308

1	2	3	4
Meghalaya	59	3527.30	3149
Mizoram	1694	225.27	13751
Nagaland	6043	266.03	24172
Sikkim	80	2086.96	8419
Tripura	1178	249.08	18981
TOTAL	19607	9580.28	161022

Setting up of NICDIT for industrial corridors

1442. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government had set up National Industrial Corridor Development and Implementation Trust (NICDIT) to oversee development of all industrial corridors in the country;

(b) if so, the details thereof;

(c) whether funds meant for industrial corridors will be routed through NICDIT, if so, the details thereof; and

(d) the amount sanctioned and released so far to various industrial corridors, including Amritsar-Kolkata, Vizag-Chennai and Chennai-Bengaluru Industrial Corridors in the current financial year and proposed to be released in the next two years, with details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Government has approved the expansion of the mandate of Delhi Mumbai Industrial Corridor Project Implementation Trust Fund (DMIC-PITF) and re-designated it as National Industrial Corridor Development and Implementation Trust (NICDIT).

(b) NICDIT is an apex body under the administrative control of Department of Industrial Policy and Promotion (DIPP) for coordinated and unified development of the following industrial corridors:

(i) Delhi Mumbai Industrial Corridor (DMIC)

(ii) Chennai Bengaluru Industrial Corridor (CBIC)